## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:232 ANSWERED ON:27.07.2010 MAINTENANCE OF NATIONAL HIGHWAYS Chavan Shri Harischandra Deoram

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the length of National Highways situated in the tribal areas as on date;

(b) the funds allocated by the Union Government to the State Governments for maintenance of the National Highways during each of the last three years;

(c) the details of the funds remaining unutilized with the States, State-wise;

(d) the reasons for non-utilization of such funds by the various States;

(e) whether the Union Government has received some proposals/requests from various State Governments regarding development and improvement of National Highways during the last three years till date; and

(f) if so, the details thereof and the action taken by the Government on the said proposals/requests?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) The development and improvement of National Highways (NHs) are not taken up on the basis of demographic or regional pattern of the country and this Ministry gives priority for the same in the entire country and as such details of NHs situated in the tribal areas are not maintained.

(b) to (d) The State / Union Territory (UT)-wise details of funds allocated by the Ministry for maintenance and repair (M&R) of NHs during each of the last three years and funds remaining unutilized are annexed. Some of the States could not utilize the entire allocations mainly due to delay in regularization of expenditures incurred in carrying out Flood Damage Repair (FDR) works.

(e) and (f) The Ministry receives several proposals from the State Governments for development and improvement of NHs during each financial year. However, the sanction of estimates for works are generally restricted to certain specific limits based upon the availability of funds, condition of roads and inter-se priority of works, etc. The year- wise details of the estimates sanctioned for development of NHs based upon such proposals received from the State Governments during each of the last three years are as follows:

Year Details of estimates sanctioned Total numbers Amount (Rs. Crore)

2007-08 674 3,676.39 2008-09 822 6,372.54 2009-10 729 9,415.82

During 2010-11, so far 270 proposals amounting to about Rs. 12,413.49 crore have been received from various State Governments and Union Territories. Out of this, 30 proposals amounting to Rs. 2,896.01 crore have been sanctioned so far.